

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5092
ANSWERED ON:27.04.2010
INTERNATIONAL DRIVING LICENCES
Sugumar Shri K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the International Driving Licence issued by various Transport Authorities are not valid in several countries;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether India has not yet signed an umbrella UN agreement which licence issued by the signatory countries would be valid across all countries;and
- (d) if so, the details thereof ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a)to (d) International Driving Permit(IDP) issued by a licensing authority in India under the Central Motor Vehicles Rules, 1989 to an Indian National, authorises the person specified therein to drive any categories of motor vehicles in the areas or territories of countries other than India who are parties to the Convention on Road Traffic signed at Geneva on 19-9-1949.